

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA  
:: HYDERABAD ::**

**SUB:** **TELANGANA STATE JUDICIAL ACADEMY, SECUNDERABAD - III Basic Course - Nomination of 36 Junior Civil Judges to undergo Institutional Training (2<sup>nd</sup> Spell) at Telangana State Judicial Academy, Secunderabad for a period of two months from 18.09.2024 to 18.11.2024 - ORDERS - ISSUED.**

**READ:**

1. Letters in Roc.No.1022/2023-24/TSJA-Sec'bad, dated 02.09.2024 and 05.09.2024 from the Sr.Faculty Member-II FAC.Director, Telangana State Judicial Academy, Secunderabad.
2. High Court's proceedings order in Roc.No.2891/2024-B.Spl., dated 25.07.2024 and 31.07.2024.
3. High Court's Circular Roc.No.5523/WRC, dated 25.11.2003.

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**ORDER ROC.NO.3627/2023-B.SPL, DATED: 09.09.2024**

**The High Court is pleased to pass the following order:**

The following 36 Junior Civil Judges of III Basic Course mentioned in Column No.2, are hereby nominated to undergo Institutional Training (2<sup>nd</sup> Spell) for a period of two months from 18.09.2024 (Wednesday) to 18.11.2024 (Monday) at the Telangana State Judicial Academy, Secunderabad and directed to handover charge of their post and also the post(s) for which they are holding full additional charge, if any, to the officers mentioned against their names in Column No.3, and proceed to report at the Judicial Academy, at 8.30 a.m., on 18.09.2024 to attend the said Institutional Training.

<b>SL. NO.</b>	<b>NAME OF THE NOMINATED OFFICER WITH DESIGNATION</b>	<b>PRESIDING OFFICER OF THE COURT PLACED AS FULL ADDITIONAL CHARGE</b>
<b>(1)</b>	<b>(2)</b>	<b>(3)</b>
1.	Ms. B. Deeksha, I Additional Junior Civil Judge -cum-Spl. Judicial Magistrate of First Class (Mobile), Kamareddy.	Principal Junior Civil Judge - cum- Judicial Magistrate of First Class (Juvenile Court), Kamareddy.
2.	Ms. Nuguri Apurva Ravali II Additional Junior Civil Judge-cum-II Additional Judicial Magistrate of First Class, Miryalaguda, Nalgonda District.	I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class, Miryalaguda, Nalgonda District.
3.	Ms. Markal Poojitha , Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Bodhan, Nizamabad District.	Special Judicial Magistrate of First Class for trial of cases under Telangana Prohibition & Excise Act -cum- IV Additional Junior Civil Judge, Nizamabad

4.	Ms. Yepuri Bindu Priya, II Additional Junior Civil Judge-cum-II Additional Judicial Magistrate of First Class, Khammam.	III Additional Junior Civil Judge-cum-III Additional Judicial Magistrate of First Class, Khammam.
5.	Ms. Nagula Shilpa, Junior Civil Judge - cum - Judicial Magistrate of First Class, Pargi, Vikarabad District.	Principal Junior Civil Judge-cum- Judicial Magistrate of First Class, Vikarabad.
6.	Sri Essampelli Sai Shiva, I Additional Junior Civil Judge-cum- I Additional Judicial Magistrate of First Class, Bodhan, Nizamabad District.	Special Judicial Magistrate of First Class (Mobile) under PCR Act -cum- III Additional Junior Civil Judge, Nizamabad.
7.	Ms. Jakkula Anantha Laxmi, Principal Junior Civil Judge - cum- Judicial Magistrate of First Class, Kumuram Bheem Asifabad.	Junior Civil Judge -cum- Judicial Magistrate of First Class, Sirpur, Kumuram Bheem Asifabad District.
8.	Ms. Arella Hemalatha, III Additional Junior Civil Judge-cum-X Additional Metropolitan Magistrate, Medchal-Malkajgiri District at Medchal.	I Additional Junior Civil Judge-cum- VIII Additional Metropolitan Magistrate (Juvenile Court), Medchal-Malkajgiri District at Medchal.
9.	Ms. Vemuganti Tharani, Junior Civil Judge-cum-Judicial Magistrate of First Class, Dubbak, Siddipet District.	Principal Junior Civil Judge - cum - Judicial Magistrate of First Class, Siddipet.
10.	Sri Nallala Venkat Sachin Reddy, Additional Junior Civil Judge - cum - Additional Judicial Magistrate of First Class, Nandimadaram, Dharmaram Mandal, Peddapally District.	Junior Civil Judge -cum- Judicial Magistrate of First Class, (Juvenile Court), Peddapally .
11.	Ms. Dilpreet Kaur, XII Metropolitan Magistrate -cum- Junior Civil Judge -cum- Judicial Magistrate of First Class, Hyderabad.	X Metropolitan Magistrate -Cum- Junior Civil Judge -cum- Judicial Magistrate of First Class, Hyderabad
12.	Ms. Mohammed Fariha Ahmed, IV Additional Junior Civil Judge -cum- IV Additional Judicial Magistrate of First Class (Juvenile Court), Hanumakonda.	Principal Junior Civil Judge-cum- Judicial Magistrate of First Class, Hanumakonda.

13.	Sri Kommavarapu Venkata Sai Harish Babu, I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class, Devarakonda, Nalgonda District.	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Devarakonda, Nalgonda District.
14.	Smt. Bandari Srilatha, I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class, Wanaparthy.	Junior Civil Judge -cum-Judicial Magistrate of First Class, Atmakur, Wanaparthy District.
15.	Ms. Gangineni Akhila, Additional Junior Civil Judge -cum-Additional Judicial Magistrate of First Class (Juvenile Court), Jayashankar Bhupalapally.	Principal Junior Civil Judge - cum-Judicial Magistrate of First Class, Jayashankar Bhupalapally.
16.	Ms. Padma Sai Sree, I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class, Huzurabad, Karimnagar District.	Principal Junior Civil Judge -cum-Judicial Magistrate of First Class, Huzurabad, Karimnagar District.
17.	Ms. Kasulla Pavani, Junior Civil Judge -cum-Judicial Magistrate of First Class, Korutla, Jagtial District .	Junior Civil Judge -cum- Judicial Magistrate of First Class, Metpalli, Jagtial District.
18.	Ms. K. Sai Sri, II Additional Junior Civil Judge-cum-II Additional Judicial Magistrate of First Class, Bhadradri Kothagudem.	I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class (Juvenile Court), Bhadradri Kothagudem.
19.	Ms. Koppula Sandeepa, Additional Junior Civil Judge -cum-Additional Judicial Magistrate of First Class (Juvenile Court), Jangaon.	Principal Junior Civil Judge -cum-Judicial Magistrate of First Class, Jangaon.
20.	Ms. K. Nirosha, II Additional Junior Civil Judge -cum- II Additional Judicial Magistrate of First Class, Mancherial.	I Additional Junior Civil Judge -cum-I Additional Judicial Magistrate of First Class (Juvenile Court), Mancherial.
21.	Ms.Rajani Bekkam, I Additional Junior Civil Judge-cum-Special Judicial Magistrate of First Class (Juvenile Court), Khammam.	Special Judicial Magistrate of First Class for trial of cases under Telangana Prohibition and Excise Acts-cum-V Additional Junior Civil Judge, Khammam.
22.	Sri Pamujula Srinivasa Rao, II Additional Junior Civil Judge -cum- II Additional Judicial Magistrate of First Class, Nizamabad.	Principal Junior Civil Judge -cum-Judicial Magistrate of First Class, Nizamabad.

23.	Ms. Vaddi Lavanya, I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class, Sathupally, Khammam District.	Principal Junior Civil Judge -cum- Judicial Magistrate of First Class, Khammam.
24.	Ms. Ritika Nandikonda, I Additional Junior Civil Judge -cum-I Additional Judicial Magistrate of First Class (Juvenile Court), Warangal at Hanumakonda.	Principal Junior Civil Judge -cum- Judicial Magistrate of First Class, Warangal at Hanumakonda.
25.	Sri Vankadavath Siva Naik, III Additional Judicial Magistrate of First Class (Criminal Court for Agency areas), Bhadradi Kothagudem.	Principal Junior Civil Judge -cum- Judicial Magistrate of First Class, Bhadradi Kothagudem.
26.	Ms. Joginipally Bhavishya, I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class (Juvenile Court), Nirmal.	Principal Junior Civil Judge -cum- Judicial Magistrate of First Class, Nirmal
27.	Ms.Boyidi Valli Venkata Chandraprasanna, II Additional Junior Civil Judge -cum- II Additional Judicial Magistrate of First Class, Warangal at Hanumakonda.	Special Judicial Magistrate of First Class for Trial of cases under Telangana Prohibition & Excise Act - cum- IV Additional Junior Civil Judge, Warangal at Hanumakonda.
28.	Ms.Elluturi Harika, III Additional Junior Civil Judge -cum- III Additional Judicial Magistrate of First Class, Warangal at Hanumakonda.	Principal Junior Civil Judge -cum- Judicial Magistrate of First Class, Warangal at Hanumakonda.
29.	Ms.Konduru Mamatha Reddy, I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class (Mobile Court), Nagarkurnool.	Principal Junior Civil Judge-cum- Judicial Magistrate of First Class, Nagarkurnool.
30.	Sri Mohammad Mudassir, Additional Junior Civil Judge -cum- Additional Judicial Magistrate of First Class, Jedcherla, Mahabubnagar District.	Principal Junior Civil Judge -cum- Judicial Magistrate of First Class, Jedcherla, Mahabubnagar District.
31.	Ms. Karanjia Bhavana, IV Additional Junior Civil Judge -cum- IV Additional Judicial Magistrate of First Class, Mahabubnagar.	III Additional Junior Civil Judge -cum- III Additional Judicial Magistrate of First Class, Mahabubnagar.
32.	Ms. Nadigottu Srinidhi, II Additional Junior Civil Judge-cum-II Additional Judicial Magistrate of First Class (Juvenile Court), Nagarkurnool.	Principal Junior Civil Judge-cum- Judicial Magistrate of First Class, Nagarkurnool.

33.	Ms. Kaveti Srujana, I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class (Juvenile Court), Rajanna Sircilla.	Principal Junior Civil Judge –cum- Judicial Magistrate of First Class, Rajanna Sircilla.
34.	Sri Banothu Rajeshwar, Special Judicial Magistrate of First Class for trial of cases under Telangana Prohibition and Excise Act -cum- IV Additional Junior Civil Judge, Karimnagar.	Special Judicial Magistrate of First Class (Mobile) for trial of cases under PCR Act –cum- III Additional Junior Civil Judge, Karimnagar.
35.	Sri Surireddi Kambhapu, Judicial Magistrate of First Class, Manuguru, Kothagudem District.	Judicial Magistrate of First Class, Bhadrachalam
36.	Ms. Damerla Preethi, I Additional Junior Civil Judge -cum-I Additional Judicial Magistrate of First Class (Juvenile Court), Karimnagar.	II Additional Junior Civil Judge -cum- II Additional Judicial Magistrate of First Class, Karimnagar.

The officers mentioned in Column No.3, will be full additional charge of the post and also the post(s) for which the nominated officers are holding full additional charge if any, during the period of absence of the above said officers while undergoing Institutional Training.

In case, the officers mentioned in column number 3, are either on leave or not available for any other reason, the concerned Prl. District and Sessions Judge/Unit Head, shall make alternative incharge arrangements and intimate the same to the High Court.

On return from the said Institutional Training, the officers mentioned in Column No.2 will assume charge of their regular post and also the post(s), if any, for which they are holding full additional charge from the officers mentioned in Column No.3.

\*\* The Director, Telangana State Judicial Academy, Secunderabad, is hereby informed that Ms.C.L.N.Susmitha, Special Judicial Magistrate of First Class (Mobile) under PCR Act – cum – II Additional Junior Civil Judge, Hanumakonda was granted Earned Leave and Extra Ordinary Leave for 108 days on medical grounds from 09.07.2024 to 24.10.2024 respectively, as such the officer is exempted from participating in the said basic training for the present. The Director, Judicial Academy, is directed to include the name of Ms. C.L.N.Susmitha, in future batches of Basic Course for undergoing the said Institutional Training.

Further, the officers mentioned in Column No.3 are hereby directed to conduct Court Proceedings of the FAC.Court(s) atleast once in a week as per High Court's Circular 4<sup>th</sup> read above.

The above 36 Junior Civil Judges will be under the control of Director, Telangana State Judicial Academy, Secunderabad while undergoing training at Academy.

- NOTE:**
1. The Training Proceedings is placed in the High Court's Web Site <http://tshc.gov.in> The downloaded copy from the web site is valid for relieving duty and reporting to institutional training at Telangana State Judicial Academy, Secunderabad.
  2. **The nominated officers are entitled only for actual journey time.**

  
9/19/24  
**REGISTRAR GENERAL**  
**FAC. REGISTRAR (VIGILANCE)**

To

1. The officers and In-charge officers concerned.
2. The Registrar General and all other Registrars, High Court for the State of Telangana.
3. The Director, Telangana State Judicial Academy, Secunderabad.
4. The Metropolitan Sessions Judge, Hyderabad.

5. **THE PRL. DISTRICT AND SESSIONS JUDGES / DISTRICT TREASURY OFFICERS:**

- |                              |                        |                     |
|------------------------------|------------------------|---------------------|
| 1) Mancherial                | 2) Nirmal              | 3) Karimnagar       |
| 4) Kumuram Bheem - Asifabad  | 5) Jagtial             | 6) Rajanna Sircilla |
| 7) Peddapalli                | 8) Khammam             | 9) Mahabubnagar     |
| 10) Badradri Kothagudem      | 11) Wanaparthy         | 12) Nagarkurnool    |
| 13) Siddipet                 | 14) Nalgonda           | 15) Nizamabad       |
| 16) Kamareddy                | 17) Medchal-Malkajgiri | 18) Vikarabad       |
| 19) Hanumakonda              | 20) Warangal           | 21) Jangaon         |
| 22) Jayashankar Bhupalapally |                        |                     |

6. The Pay and Accounts Officer, Hyderabad.
7. The District Treasury Officer, Shamirpet, Medchal-Malkajgiri District.

8. **THE SECTION OFFICERS :**

- |                            |                     |                     |
|----------------------------|---------------------|---------------------|
| a) Special Officer Section | b) Vigilance Cell   | c) E-Section        |
| d) Work Review Cell        | e) O.P.Cell         | f) B-Section        |
| g) Accounts Section        | h) Computer Section | i) D-Budget Section |

High Court for the State of Telangana at Hyderabad.

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